

CENTRAL INFORMATION COMMISSION

Room No. 308, B-Wing, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066

File No.CIC/LS/A/2009/001027

Appellant : Shri Hare Kishna Prasad
Public Authority : Indian Air Force
(through Wg Cdr T. Sajan & Wg Cdr V. siva Kumar)
Date of Hearing : 4.2.2010
Date of Decision : 4.2.2010

FACTS :

It appears that the appellant's son is serving in Indian Air Force. By his letter dated 7.2.2009, he had sought information on 10 paras regarding the service conditions of his son. Para-wise information was provided to him by the CPIO, both in Hindi and English vide letter dated 13.5.2009. He did not file the first appeal and has moved this Commission straight away.

2. Heard on 4.2.2010. Appellant not present. The public authority is represented by the officers named above. It is the submission of Wg Cdr Sajan that para-wise information has already been provided to the appellant and there is nothing more to be done at his end.

3. I have carefully perused the queries raised by the appellant and the response of CPIO thereto. I find that the queries has been adequately answered.

DECISION

4. I would like to mention that the Commission has no authority to interfere in the service matters. These are to be handled by the organizational superiors. Even so, if the appellant wishes to seek any further information, he is at liberty to approach Wg Cdr T. Sajan, CPIO, Room No. 160, Air Hq, Vayu Bhawan, Rafi Marg, New Delhi-110106, in this regard. The matter is closed.

Sd/-

(M.L. Sharma)

Central Information Commissioner

Authenticated true copy. Additional copies of orders shall be supplied against application and payment of the charges, prescribed under the Act, to the CPIO of this Commission.

(K.L. Das)
Assistant Registrar

Address of parties :-

1. Wg Cdr T. Sajan
CPIO, Room No. 160,
Air Hq, Vayu Bhawan,
Rafi Marg, New Delhi-110106

2. Shri Hare Kishna Prasad
Mothi Jheel, Anand Nagar,
Aara, Bihar-802301